

HIGH COURT OF DELHI: NEW DELHI

No. 10 /DHC/Gaz./G-1/VI.E.2(a)/2016
Dated : 10 March, 2016

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with effect from 14th March, 2016:-

Sl. No.	Name of the Officer	From	To	District to which allocated	Remarks
1	Shailender Malik	On completion of Training	ADJ-16, Central, THC	Central	In a new Court
2	Sanatan Prasad	On completion of Training	ADJ-17, Central, THC	Central	In a new Court
3	Vinay Singhal	On completion of Training	PO, MACT-2, Central, THC	Central	Vice Mr. Sanjeev Kr. Singh
4	Vijay Shanker	On completion of Training	ADJ-6, South-West, Dwarka	South-West	In a new Court
5	Sanjeev Kumar	On completion of Training	ASJ-5, South-East, Saket	South-East	In a new Court
6	Pritam Singh	On completion of Training	ADJ-7, South, Saket	South	In a new Court
7	Veena Rani	On completion of Training	ADJ-4, New Delhi, PHC	New Delhi	In a new Court
8	Rekha	On completion of Training	ADJ-5, New Delhi, PHC	New Delhi	In a new Court
9	Rakesh Kumar	On completion of Training	ADJ-10, West, THC	West	In a new Court
10	Sanjay Khanagwal	On completion of Training	ADJ-7, South-West, Dwarka	South-West	In a new Court
11	Pooran Chand	On completion of Training	ADJ-6, South-East, Saket	South-East	In a new Court

Notes :

- The judicial officers shall be under the control of the District & Sessions Judge of the district to which they have been allocated.
- The District & Sessions Judge of the respective districts shall assign sufficient number of cases to the afore-mentioned newly created courts on withdrawal from other such courts so as to ensure equal pendency.

BY ORDER OF THE COURT

Sd/-
(CHANDER SHEKHAR)
REGISTRAR (VIGILANCE)

Dated, the 10 March, 2016

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Endst.No. _____/DHC/Gaz./G-1/VI.E.2(a)/2016

Copy forwarded for information and necessary action to :-

- The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
- The District & Sessions Judge, South, Saket Courts Complex, New Delhi.

Handwritten notes:
D.S.J. / 10/3/16
10/3/16
A.O. / J. (Hd.)